

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 374**

**TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020/ BHADRAPADA 24,
1942 (SAKA)**

INVESTIGATION INTO GOLD SMUGGLING

**374. ADV. ADOOR PRAKASH:
 SHRI KUMBAKUDI SUDHAKARAN:
 SHRI BENNY BEHANAN:
 SHRI N.K. PREMACHANDRAN:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details regarding the case registered by the National Investigation Agency into the smuggling of Gold by some miscreants using the diplomatic baggage through Thiruvananthapuram airport along with the status of the investigation thereof; and

(b) the level of involvement of State Government officers and particularly the office of the Chief Minister in the said case and the action taken thereon?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) & (b): A case relating to seizure of 30 Kg of 24 karat gold worth Rupees 14.82 crores at Trivandrum International Airport on 05th July, 2020 by the Custom officers was entrusted to National Investigation Agency on 09.07.2020. First Information Report (FIR) has been registered by National Investigation Agency on 10.07.2020.
